

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1046
ANSWERED ON:28.11.2011
PERMANENT AND TEMPORARY WORKERS
Paswan Shri Kamlesh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of permanent and temporary workers in the country including workers from public and private sectors, organised and unorganised sectors etc.;
- (b) the differences in their wages; and
- (c) the steps taken by the Government to bring parity in the wages of workers in various sectors?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) According to the survey conducted by National Sample Survey Office during 2009-10 and the information collected under the Employment Market Information Programme of the Ministry of Labour and Employment, the total number of workers in organised and unorganised sectors was 2.87 crore and 43.7 crore respectively, in 2009-10. Information on permanent and temporary workers in the country is not maintained separately.

(b) The details of average daily earnings (in Rs.) of the workers are as follows as per Labour Bureau Report, 2007-08 on Average Daily Earnings:

All India	-	186.86
Public Sector	-	398.67
Joint Sector	-	377.76
Private Sector	-	182.11

(c) In order to have a uniform wage structure and to reduce the disparity in minimum wages across the country, concept of National Floor Level Minimum Wage was mooted on the basis of the recommendations of the National Commission on Rural Labour (NCRL) in 1991. On the basis of increase in the Consumer Price Index, the Central Government has recently revised the National Floor Level Minimum Wages to Rs.115/- per day with effect from 01.04.2011.